

been developed and operationalized for RCS flights *i.e.* Bhatinda, Nanded, Shimla, Kandla, Ludhiana, Mysore, Vidyanagar, Bikaner, Jaisalmer, Jalgaon, Ozar (Nasik), Mundra, Salem, Pathankot, Kolhapur, Adampur, Jagdalpur, Kanpur, Jharsuguda, Pakyong, Kishangarh.

(b) RCS-UDAN is market driven mechanism. Development of regional air connectivity routes is proposed to be left to market forces such that airlines to undertake assessment of demand and nature of supply required on particular routes and lead the process under RCS.

Improving regional connectivity in Kerala under UDAN scheme

2254. SHRI V. MURALEEDHARAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) what are the steps taken by Government to improve regional connectivity including the State of Kerala under the UDAN scheme;

(b) if so, the details thereof;

(c) whether Kannur airport is included in the UDAN scheme; and

(d) if so, the details of airports proposed to be connected with Kannur airport?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) The Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS)-UDAN (Ude Desh ka Aam Nagrik) scheme for providing connectivity to unserved and underserved airports of the country. Two rounds of bidding 1 and 2 have already been conducted. List of unserved airports awarded under UDAN 1 and 2 is given in the Statement-I (*See below*).

(c) and (d) The list of routes connecting Kannur airport under UDAN 2 is given in the Statement-II.

Statement-I

List of RCS Airports under Udan-1 and Udan-2

Sl.No.	State	Airport	Owner
UDAN-1			
1.	Chhattisgarh	Ambikapur	State Government
2.		Bilaspur	AAI
3.		Jagdalpur	State Government

Sl.No.	State	Airport	Owner
4.		Raigarh (Jindal)	JSPL (Private)
5.	Gujarat	Kandla	AAI
6.		Mithapur (Dwarka)	Private
7.		Mundra	Private
8.	Himachal Pradesh	Shimla	AAI
9.	Jharkhand	Jamshedpur	TATA Steel
10.	Karnataka	MYSORE	AAI
11.		Vidyanagar	JSPL (Private)
12.	Maharashtra	Jalgaon	AAI
13.		Kolhapur	AAI
14.		Nanded	MIDC
15.		Ozar (Nasik)	HAL
16.		Sholapur	AAI
17.	Odisha	Jeypore	State Government
18.		Jharsuguda	AAI
19.		Rourkela	SAIL (PSU)
20.		Utkela	State Government
21.	Punjab	Adampur	Civil Enclave-AAI
22.		Bhatinda	Civil Enclave-AAI
23.		Ludhjana	AAI
24.		Pathankot	Civil Enclave-AAI
25.	Rajasthan	Bikaner (NAL)	Civil Enclave-AAI
26.		Jaisalmer	Civil Enclave-AAI
27.	Tamil Nadu	Neyveli	Neyveli Lignite Corporation (PSU)
28.		Salem	AAI
29.	Uttar Pradesh	Kanpur (Chakeri)	Civil Enclave-AAI
30.	West Bengal	Burnpur	ISSCO
31.		Cooch Behar	AAI

Sl.No.	State	Airport	Owner
UDAN-2			
32.	Arunachal Pradesh	Passighat	IAF
33.		Tezu	AAI
34.	Assam	Rupsi	AAI
35.	Bihar	Darbhunga	IAF
36.	Gujarat	Keshod	AAI
37.	Haryana	Hissar	State Government
38.	Jammu and Kashmir	Kargil	IAF
39.	Jharkhand	Bokaro	SAIL
40.		Dumka	State Government
41.	Karnataka	Baldota/Koppal	ASPL Ltd.
42.	Kerala	Kannur	KIAL
43.	Rajasthan	Kishangarh	AAI
44.		Uterlai	IAF
45.	Sikkim	Pakyong	AAI
46.	Tamil Nadu	Tanjore	IAF
47.		Vellore	AAI
48.	Uttar Pradesh	Aligarh	State Government
49.		Azamgarh	State Government
50.		Bareilly	IAF
51.		Chitrakoot	State Government
52.		Jhansi	AAI
53.		Moradabad	State Government
54.		Muirpur (Korba)	State Government
55.		Shravasti	State Government
56.	Uttarakhand	Pithoragarh	State Government

Statement-II*List of routes connecting Kannur under UDAN-2*

Sl.No.	Departure Airport	Arrival Airport	Selected Airline Operator
1.	Kannur	Bangalore	Spicejet
2.	Kannur	Chennai	Spicejet
3.	Kannur	Cochin	Indigo
4.	Kannur	Goa	Indigo
5.	Kannur	Hubli	Indigo
6.	Kannur	Thiruvananthapuram	Indigo

Cancellation of licences of airlines under the RCS

2255. SHRI HUSAIN DALWAI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of the number of unserved and underserved routes granted to airlines for operation, State-wise and year-wise since 2017 under the Regional Connectivity Scheme (RCS);

(b) the details of cancellation of licenses of airlines for serving on these routes, Statewise and year-wise since 2017;

(c) the detail of such routes in Maharashtra which do not have any airlines serving them due to cancellation of their licenses by the Ministry;

(d) what are the reasons behind airlines not being able to sustain business on such routes; and

(e) what policy direction will Government take to improve presence of airlines on such routes?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) The list of routes awarded under UDAN 1 and 2 is given in the Statement-I (*See* below).

(b) Six networks awarded to Air Deccan and Air Odisha under UDAN 1 have been cancelled due to non-performance/poor performance. The list of cancelled/terminated network is given in the Statement-II (*See* below).

(c) The list of such routes in Maharashtra which have been cancelled due to poor performance is given in the Statement-III (*See* below).